

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:2957  
ANSWERED ON:08.12.2009  
LICENCE FOR FM RADIO STATIONS  
Mitra Shri Somendra Nath

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government proposes to issue new licences to the private players for setting up of FM Radio Stations in the country;
- (b) if so, the details thereof, State-wise including West Bengal;
- (c) the names of the private players/operators who have applied for licences to start new FM Radio Stations in the country during the last two years and the current year, State-wise including West Bengal; and
- (d) the follow-up action taken thereon ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C. M. JATUA)

(a) Yes, Sir.

(b) Government had issued licences to private FM radio broadcasters under Phase-I and Phase-II of expansion of FM radio broadcasting services through private agencies. Government has now proposed to issue new licences to the private FM radio broadcasters under Phase-III for which Telecom Regulatory Authority of India (TRAI) was requested to submit their recommendations. TRAI have since sent their recommendations on Phase-III of FM radio expansion, which are under consideration.

(c) and (d) No, Sir. The question of receiving applications for new licences does not arise as the FM Phase-III policy is not yet finalized.